

ITEM NO.19

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 1210/2021

MANOHAR LAL & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 07-07-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Pranaya Kumar Mohapatra, AOR

For Respondent(s)

Mr. Bharat Lal Shivhare, Adv.
Mr B.L.Shivhare, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent nos. 3 and 4 have already filed counter affidavit.

Ld. Counsel for the petitioner has neither taken fresh steps nor filed fresh particulars in respect of respondent nos.1 and 2 despite last opportunity having been granted, as such, Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

H. SHASHIDHARA SHETTY
Registrar